



**HIGH COURT OF SIKKIM**  
**Record of Proceedings**

**Crl. Rev. P. No.03 of 2024**

YOGITA RAI

PETITIONER/REVISIONIST

*VERSUS*

SUNIL RAI

RESPONDENT

**Date: 28.08.2024**

CORAM:

**THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**

For Petitioner/Revisionist

Ms. Zola Megi, Advocate.  
Petitioner present in person.

For Respondent

Mr. Rahul Rathi, Advocate.  
Respondent present in person.

**ORDER**

The File has been returned from the Mediation Centre.

Learned Counsel for both the parties are present and submit that the matter has been amicably mediated between the parties and it may be disposed of accordingly.

Considered and ordered accordingly.

**Judge**  
28.08.2024